undertaking of additional non-Plan financial liabilities after finalisation of the Annual Plan. Many of the State Governments agreed to take these steps and reduce the gaps in resources. It was, however, found that there would still be large uncovered gaps. To enable the States to maintain the approved Plan outlays and keep up the tempo of development, it was decided that half of the residual gap in resources should be covered by additional advance Plan assistance. The resolution will be kept under review.

## Proposal for Simplifying Procedure for Customs Clearance

2424. SHRI MADHAVRAO SCINDIA : SHRI M. RAM GOPAL REDDY:

Will the Minister of FINANCE be bleased to state:

(a) whether a proposal to amend laws for simplifying and making duicker and easier procedure for sustoms clearance of passengers and eargo is under consideration of the Government;

(b) if so, the details thereof: and

(c) expected time by which the laws are to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) (a) to (c). The Government had appointed Com-mittee to review inter-alia the rules. **regulations** and procedures applying to international passengers: and their hag-gage and to recommend a neasures to expedite the pace of clearance of passengers and their baggage. The Com-mittee has since made some recom-mendations which are being examined.

### Representation from a Mathematical Institute of Pune (Maharashtra)

2425. SHRI R. K. MHALGI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received representation 4th dated April 1977 from Bhaskaracha**ray**a Pratishthan—a mathematical institute (Maharashtra) of Pune requesting the approval as Scientific Research Institute under Section 35(ii) ി Income-tax Act of 1961;

(b) if so, what action have Government taken  $o_r$  propose to take in regard to the representation and when; and

(c) whether the concerned have been intimated accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLA): (a) Yes, Sir. A representation dated the 7th April, 1977 was received from Bhaskaracharaya Pratishthan, Pune.

(b) The Pratishthan has been approved under section 35(1) (ii) of the Income-tax Act, 1961, vide Notification No. 1997 dated 24th September, 1977.

(c) Yes, Sir. The Pratishthan has been intimated of the above approval and they have also acknowledged the notification issued.

## Projects in Kerala for which World Bank assistance sought

2426. SHRI VAYALAR RAVI: Will the Minister of FINANCE be pleased to state:

(a) a brief outline of the projects of Kerala for the execution of which assistance is sought from the World Bank; and

(b) the details  $_{of}$  the discussion held with World Bank for this purpose and the results thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). An agricultural development project with an outlay of US \$ 30 million has been negotiated with the World Bank. The principal features of this project are area development by planting new high-yielding varieties of coconut and pepper, rehabilitation of cashew plantations, establishment of seed gardens for coconut, cashew, cocoa and spices, construction of rubber processing factories, agricultural research and a credit programme to cater for the needs of these programmes.

A project proposal for marine fisheries development has also been posed for World Bank assistance. This project comprises of development of harbours, purchase of boats and processing and marketing. A World Bank identification Mission visited Kerala State in October, 1977 for a few days to have preliminary discussion with the State authorities on this project report. Reaction of this Mission is still awaited.

### .Feeder service for tourism in Ooty

2427. SHRI P. S. RAMALINGAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state that details of feeder services which have been planned for promotion of tourism in Ooty?

THE MINISTER OF TOURISM AND CIVIL AVIATION: (SHRI PURU-SHOTTAM KAUSHIK): The proposal for setting up Third Line Operations is under consideration. However, there is no airport at Ooty nor  $i_s$  there any proposal to construct one. Indian Airlines operate regular sche-

duled services to Coimbatore, which is 152 kms. from Ooty.

## दीवार घड़ियों और कलाई की घड़ियों का निर्यात

2428. श्री दया राम शाक्य : क्या वाणिज्य तथा नागरिक पूर्ति श्रौर सहकारिता मन्त्री यह बताने की कृपा करेंगे कि

(क) गत तीन वर्षों में कितनी कीमत की दीवार घड़ियां ग्रौर कलाई घड़ियों का निर्यात किया गया ; ग्रौर

(ख) विदेशों में, देश-वार, घड़ियों की सप्लाई का कयादेश प्राप्त करने वाली सरकारी ग्रौर गैर-सरकारी फर्मों की राज्यवार संख्या कितनी है ?

# वाणिज्य तथा नागरिक पूर्ति ग्रौर सहकारिता मंत्रालय में राज्य मंत्री (श्री ग्रारिफ बेग) :

(क)	1974-75	13.43 লাৰা হ০
	1975-76	30.41 लाख रु०
	1976-77	24.69 लाख रु०

(ख) निर्यात, मुख्य रूप से सरकारी क्षेत्र के उपकम----हिन्दुस्तान मशीन टूल्स तथा कुछ गैर-सरकारी निर्यातकों द्वारा थाईलैण्ड, कुवैत, टर्की, ईरान, चेकोस्लोवाकिया, ब्रिटेन, स्विटजरलैण्ड तथा ग्रास्ट्रेलिया ग्रादि से प्राप्त कयादेशों के ग्राधार पर किये गये थे।

#### Cash assistance, to exporters

2429. SHRI DHARAM VIR VA-SISHT: Will the Minister of COM-MERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state: